

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6864
ANSWERED ON:17.05.2012
ESTABLISHMENT OF EQUAL OPPORTUNITY COMMISSION
Mani Shri Jose K.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether there is any proposal for framing legislation for the establishment of Equal Opportunity Commission in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHID)

(a) & (b): A High Level Committee under the chairpersonship of Justice (Retd.) Rajindar Sachar had recommended for setting up of an Equal Opportunity Commission (EOC) to address the grievances of deprived groups. Government had accepted this recommendation and had set up an Expert Group to examine and determine the structure and functions of an EOC and also to advise on an appropriate legislative framework. The Expert Group has since submitted its Report on the basis of which a draft EOC Bill was prepared and comments thereon have been received from various stakeholders.

(c): Does not arise.